

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4102
ANSWERED ON:30.04.2012
IMPORT OF SCRAPS
Yadav Shri Madhusudan

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has granted permission to import both HMS-1 and HMS-2 types of scraps to Chhattisgarh;
- (b) if so, the details thereof;
- (c) the reasons for not providing this facility at the only Inland Container Depot in Chhattisgarh;
- (d) whether the Government has received any proposal from the State Government of Chhattisgarh for seeking permission for providing this facility at the only Inland Container Depot located at Raipur; and
- (e) if so, the reaction of the Government in this regard?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

- (a)&(b) Policy permits import of all types of metallic waste and scrap freely subject to pre-shipment inspection. There is no port restriction on import of 'Shredded' category of metallic waste and scrap. However, 'unshredded' category of metallic waste and scrap can only be imported through 26 designated ports. ICD Raipur, Chhattisgarh is not one of them.
- (c) to (e) A proposal to allow HMS-I and HMS-2 types of scraps was received from Government of Chhattisgarh by declaring ICD Raipur as a designated port. Government is not in favour of inclusion of any additional port for import of unshredded, compressed and loose form of metallic waste and scrap due to logistical reasons.